NOTIFICATION

New Delhi, the 28th January, 2022

S.O. 408(E).—In exercise of the powers conferred by clause (b) of sub-section (1) of section 189 of the Insolvency and Bankruptcy Code, 2016 (31 of 2016), the Central Government hereby appoints Dr. Anuradha Guru, Economic Adviser, Ministry of Corporate Affairs as ex-officio member in the Insolvency and Bankruptcy Board of India to represent the said Ministry in that Board.

[F. No. 30/03/2016-Insolvency Section]
MANOJ PANDEY, Jr. Secy.